(ग) सम्मेजन किय निष्कर्षपर पहुंचा चा?

वैदेशिक-कार्यमंत्री (धी म० क० चागला) :(क) से (ग). इस समय सूलभ मूचना से रेता लगता है कि इंटरनेशनल ला एसोसियेशन के हे गाँउकी सम्मेलन में अन्त-रिक्ष पर प्रमुखता के प्रश्न पर विचार नहीं किया गया था। इस सम्मेजन की पुरो रिपोर्टो की प्रतीक्षा है। जहां तक पक्का पता लगाया जा सका है, इंटरनेशनल ला एसोसिएशन की भारतीय शाखा के ब्रिनिधियों ने श्रन्तरिक्ष पर प्रभुषता के प्रश्न पर कोई मत व्यक्त नहीं किया था क्योंकि इस मामले पर विचार-विमर्श ही नहीं हुन्ना। इत्त समय सुलभ सूचना से यह पता लगता है कि अन्तरिक्ष सम्बन्धी कानन से सम्बद्ध मामले का कोई निष्कर्य नहीं निकला था। यह विषय समिति को वापस भेज दिया गया है कि वह इत पर स्रौर ऋध्ययन करे।

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 5006, DATED 9.5.66. REGARDING EXPLOSION IN ORDNANCE FAC-TORY AT KIRKEE

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): While answering Unstarred Lok Sabha Question No. 5006 on the 9th May, 1966 I had placed a statement on the Table of the House. In para 3(c) of the statement, I had stated as follows:—

"3(c) Ammunition Factory operative Society.-Late Pattulo was a member οf Factory Ammunition operative Society Limited and under Death-cum-Benevolent Scheme and Family Fund of Relief Fund Society, his family is entitled to Rs. 500|- and Rs. 150|from these funds respectively. The amount has not been paid in the absence of legal heirship certificate."

2. Further information has since been received that the earlier statement which was based on information given by the Ammunition Factory Cooperative Society has not been found correct on further scrutiny in as much as the late Sh. Pattulo was not a member of the Ammunition Factory Cooperative Society Limited, Kirkee and hence his family is not eligible for any payments under the Death-cum-Development Fund Scheme and Family, Relief Fund of the Society.

12.15 hrs.

ARREST OF MEMBER AND HIS RELEASE ON BAIL

(Shri Ram Sevak Yadav)

Mr. Speaker: On the 17th November, 1966 I had read out to the House the telegram received from the Deputy Superintendent of Police, Barabanki, intimating the arrest of Shri Ram Sewak Yadav, Member, Lok Sabha. Subsequently I have received Superintendent οf Police, Baranbandi, a formal detailed comdated the 17th munication ember, 1966 regarding his arrest received also since have telegram from the District Magistrate Barabanki, intimating the release on bail, of Shri Ram Sewak Yadav. Both these communications will be published in today's Lok Sabha Bulletin, Part II.

श्री राम सेवक यादव बाराबंकी) : ग्रध्यक्ष महोदय....

एक मानतीय सदस्य : श्री यादव यहां कैसे ग्राये हैं।

श्री राम सेवक यादव : मैं पैरोल पर स्राया हूं।

ग्रध्यक्ष महोदय, मैं श्राप से बहुत बिनम्न निवेदन करूं कि हमारी स'बार की जो मृहर है उस पर लिखा हुआ है: "सत्ममेव जयते"। "सत्यमेय जयते" के श्राधार पर मैं श्रापको द्वारा निवेदन करूंगा कि जब किसी सरकार